## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 93 of 2017**

Dated: 26<sup>th</sup> July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

NTPC Limited ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. S. Venkatesh

Mr. Pratyush Singh Mr. Varun Singh

## **ORDER**

Review is stated to be pending in the Central Commission.

List the matter on <u>30.10.2017</u>.

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt